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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 28/213-216-221/NCLT/AHM/2017

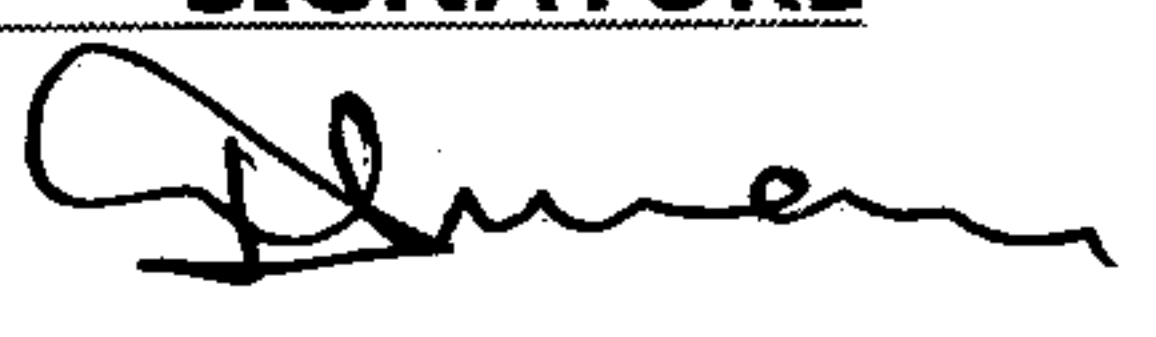
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

Name of the Company: Mrugesh Arvindbhai Patel
V/s.
Saturn Infraspaces Ltd. & Ors.

Section of the Companies Act: Section 213-216-221 of the Companies Act,
1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DILIP MOTWANI	PCS	Petitioner	
2.				

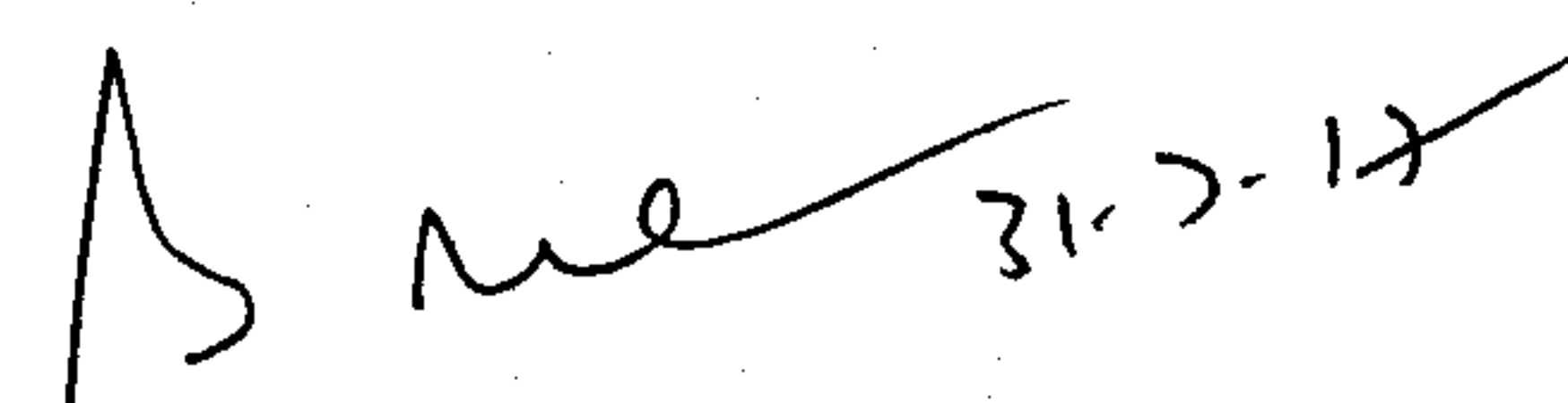
ORDER

Learned PCS Mr. D.N Motwani present for Petitioner. None present for Respondents.

Copy of FIR registered against petitioner not filed. Copy of petition filed by public before consumer forum not filed.

At request of Learned PCS for petitioner.

List the matter on 31.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of July, 2017.